

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2359  
ANSWERED ON:09.08.2010  
FUNDS FOR WELFARE OF SC COMMUNITY  
Singh Dr. Raghuvansh Prasad

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

(a) whether budgetary allocation for welfare and development of Scheduled Caste community is done according to their proportion to the total population; and

(b) if so, the details thereof and if not, the reasons for not providing proper budgetary funds to SC community according to their population in the country?

**Answer**

MINISTER OF STATE FOR MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT(D. NAPOLEON)

(a) & (b): As per guidelines for formulation, implementation and monitoring of Scheduled Castes Sub Plan (earlier known as Special Component Plan), issued by the Planning Commission, in October, 2005, State Governments/UT Administrations are required to earmark funds for Scheduled Castes Sub Plan (SCSP) from total State Plan outlay at least in proportion of Scheduled Caste population to the total population of the State/UT. A Statement indicating year-wise and State-wise details of funds allocated under SCSP during the last three years is enclosed herewith.